

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 16-03-2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	CP 117/16
PETITION NUMBER	:	TP 60/17
NAME OF THE PETITIONER (S)	:	Dynamo Stamping Industry
NAME OF THE RESPONDENT (S)	:	Power Cord Industries Pvt. Ltd.,
UNDER SECTION	:	433 (e) /433(f)
S.NO.	NAME (IN CAPITAL)	DESIGNATION
	SIGNATURE	-----
	&	
	PHONE NUMBER	REPRESENTATION BY WHOM

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. He has filed Vakalath for Respondent. Registry of the Hon'ble High Court, Karnataka raised some objections over the Application filed by the petitioner. Counsel for petitioner undertake to comply the objection. He is also directed to comply the relevant rules which are applicable to. In the meantime he is also directed to serve copy of the objection on the Respondents. Listed on 18/04/2017.


Member (J)


Member (T)